

क्षेत्र में ऐसा कोई मठ नहीं है ; दिल्ली नगर निगम ने बताया है कि लक्ष्मी नगर, हाहदरा क्षेत्र में दो बौद्ध मठ हैं एक "एल" ब्लॉक में और दूसरा "जे" तथा "के" ब्लॉक में ।

(ख) उपर्युक्त दोनों मठों का संचालन स्थानीय सामाजिक संगठनों द्वारा किया जा रहा है ।

(ग) जी, नहीं ।

(घ) प्रश्न ही नहीं उठता ।

#### Land acquired by DDA under Rehabilitation and Resettlement Scheme

6575. SHRI JAGDISH TYTLER:  
SHRI RAM AWADH:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that huge amounts of unclaimed money are lying with the Revenue Department of the Delhi Administration being unpaid compensations for land acquired by the Delhi Development Authority under the Rehabilitation and Resettlement Scheme; and

(b) if so, the action proposed by Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. The amount of unclaimed money in the revenue deposit as on 28th February, 1981 was Rs. 1,35,46,690.57. The Land was acquired by Delhi Administration.

(b) The unclaimed amount is to be disbursed to the claimants in accordance with the procedure laid down in the Land Acquisition Act, 1894. The Delhi Administration had issued press notification informing the claimants to receive the money. The Administration is disbursing the amount to the claimants who establish their claims.

#### Growth rate of Sugar Industry

6576. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of AGRICULTURE be pleased to state the overall growth rate of Sugar industry during the year 1980 as compared to 1979 with special reference to sugar mills in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): The installed annual sugar production capacity of the country as a whole has increased from 59.09 lakh tonnes in the sugar year 1978-79 to 59.91 lakh tonnes in 1979-80 and the number of installed sugar mills rose from 303 to 307. As against this, the number of sugar mills remained Six in Madhya Pradesh with installed capacity of 0.43 lakh tonnes of annual sugar production during the sugar years 1978-79 and 1979-80. In November, 1980 (Sugar Year 1980-81) one new sugar factory has been established in the Cooperatives Sector in Madhya Pradesh raising the number of sugar mills to Seven and the installed annual sugar production capacity to 0.52 lakh tonnes. (Sugar year is being reckoned from October to September each year.

#### Noise Pollution

6577. SHRI BHIKHU RAM JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any survey had been conducted about the noise levels in different cities in the country;

(b) whether it is not possible to control noise in the absence of a law against noise pollution;

(c) whether the sound level meter and other equipments for assessing the quantum of noise are not produced in the country; and

(d) if so, details of steps proposed to give adequate attention to the

problem of noise pollution which is posing a health hazard in the city?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) No, Sir. Noise pollution at present, can be controlled by implementation of the following measures:—

(i) operating on the relevant provisions of the Criminal Procedure Code and the Municipal Laws;

(ii) proper maintenance of vehicles and enforcing the relevant provisions of the Motor Vehicles Acts to control noise pollution caused by road traffic.

(iii) taking action under the Factories Act, 1948 to control noise within factories; and

(iv) maintenance of silence zones, by the local authorities around schools and hospitals.

(c) Efforts have been made by some firms to manufacture and market noise level measuring equipment in the country.

(d) Does not arise in view of (b) above.

#### **Taking over of Coca Cola Export Corporation, Faridabad**

6578. SHRI PIUS TIRKEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken over the factory of Coca Cola Export Corporation in Faridabad;

(b) if not, what are the problems, and

(c) whether any private party can buy the factory and any such proposal is under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b) Modern Bakeries (India) Limited a Public Sector Enterprise, have given a firm offer to M/s Coca Cola Export Corporation to take over their concentrate and beverage base manufacturing plant at Faridabad. The reply from the Coca Cola Export Corporation is awaited.

(c) Yes, Sir. Government are, however, not aware of any such proposal.

#### **Assessment of Employment Oriented Small Scale Production Units in Nagaland**

6579. SHRI CHINGWANG KONYAK: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether the Central Government had advised the Khadi and Village Industries Commission to assess and explore the potential for employment oriented small scale production units in Nagaland;

(b) if so, the results of their study in this regard so far; and

(c) the industrial ventures undertaken or proposed to be undertaken there?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) to (c) The Khadi and Village Industries Commission constituted a special study team in March, 1973 to study the conditions and problems of North-Eastern states and to recommend to the Commission suitable programmes for being undertaken in that area. The